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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 244/16	TP 95/17	Hearing	433(e) /433(f)	Luminous Power Technologies Pvt. Ltd. Vs

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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TOWINON BOMES

TELLIN . LO GIES PYTLYD

1. ARUN CHANDRAM.K

8606060427

Counsel for petitioner is present. He has filed Form 5 along with annexures.

Registry to check and put up.

List it on 06.06.2017.

MEMBER (J)

MEMBER (T)